## GOVERNMENT OF INDIA LABOUR LOK SABHA

UNSTARRED QUESTION NO:1316 ANSWERED ON:26.11.2001 SETTING UP OF CGIT-CUM LABOUR COURTS V. SAROJA

## Will the Minister of LABOUR be pleased to state:

(a) whether the Government have received any proposal to set up CGIT-cum-LabourCourts at Madurai and Coimbatore in Tamil Nadu;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereon?

## Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT ( SHRI MUNI LALL )

(a): No, Sir.

(b) & (c): Does not arise.